

Completion of Recovery Certificate No. RC 4757 of 2022 Mr. Jaykishor Chaturvedi (PAN: ABKPC6672R) in the matter of Brijlaxmi Leasing and Finance Limited.

Recovery Certificate No. RC 4757 of 2022 dated May 13, 2022 was drawn against Mr. Jaykishor Chaturvedi (PAN: ABKPC6672R) for sum of Rs.21,19,027/- (Rupees Twenty One Lakh Nineteen Thousand Twenty Seven Only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. JJ/AM/AO-120/2014 dated August 28, 2014 in the matter of unregistered investment advisory by Jaykishor Chaturvedi.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

17.10.2025 Ahmedabad RECOVERY OFFICER